

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 124(ND)/2015
RT No.10/2016**

Sanjeev Kumar

...Petitioner

Versus.


M/s JMD Cititech Pvt. Ltd. & Ors.

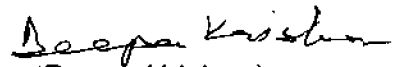
...Respondents.

Present: Mr. Sanjeev Kumar, petitioner in person.
None for respondents.

There is a joint request of learned counsel for the parties for adjournment. The matter is adjourned to 08.03.2017 for arguments.

A request be submitted to the Hon'ble President, Principal Bench, NCLT, New Delhi that extended period for disposal of the case is expiring on 06.02.2017 and that it would not be possible to dispose of the matter within the aforesaid period. However, efforts would be made to dispose of the matter as expeditiously as possible.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member (Technical)

February 02, 2017
arora